

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 6080/2014

[Arising out of impugned final judgment and order dated 05-12-2013 in WC No. 64559/2012 passed by the High Court of Judicature at Allahabad]

THAKUR PRASAD PANDEY TRUST

Petitioner(s)

VERSUS

SANKATHA PRASAD & ORS.

Respondent(s)

Date : 12-11-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) Mr. S.R.Singh, Sr. Adv.
Mr. Sushant Kumar Yadav, Adv.
Mr. Ajay Yadav, Adv.
Mr. Mangal Prasad, Adv.
Mr. Prithvi Yadav, Adv.
Mr. Mittr Rao, Adv.
Mr. Dhroov Kumar Singh, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s) Mr. Ashutosh Kumar, Adv.
Mr. Manish Kumar Choudhary, Adv.
Ms. Srishti Choudhary, Adv.
Ms. Shefali Choudhary, Adv.
Ms. Namita Choudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Hearing expedited.

List the matter for hearing in the month of
March, 2025.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER

